

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/1481/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rita Kar,
District & Sessions Judge,
Kokrajhar.

Dated, Guwahati the 6th March, 2020.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJK.1-5/20/357, dtd. 03.03.2020

Madam,

With reference to the above, I am directed to inform you that your prayer for station leave permission from 04.03.2020 (after office hours) till the morning 05.03.2020, has been granted. The Additional District & Sessions Judge (FTC), Kokrajhar and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in her absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/1482/A, dated 6.3.2020

Copy to:-

- ✓ 1. The Systems Analyst, Gauhati High Court.

06/3/2020

JT. REGISTRAR (VIGILANCE)

Rdgn